

12.10 Hrs.

## PAPER LAID ON THE TABLE

Explosive Rules, 1983, Review on and Annual Report of Bharat Heavy Electricals Ltd. New Delhi for 1981-82 and a statement for delay.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : On behalf of Shri Narayan Datt Tiwari, I beg to lay on the Table.

(1) A copy of the Explosives Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 248 (E) in Gazette of India dated the 2nd March, 1983 under sub-section (8) of section 18 of the Indian Explosives Act, 1884. [Placed in Library See No. LT 6360/83]

(2) A copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) A statement regarding Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See. No. LT 6361/83].

**Detailed Demands for grants of Department of Atomic Energy for 1983-84**

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) :

I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Atomic Energy for 1983-84. [Placed in Library See No. LT-6362/83]

12.11 Hrs.

## PUBLIC ACCOUNTS COMMITTEE

HUNDRED THIRTY-THIRD AND  
HUNDRED THIRTY-FIFTH  
REPORTS

SHRI SATISH AGARWAL (Jaipur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

(1) Hundred and Thirty-third Report on Paragraphs 26 and 32 of the Report of the Comptroller and Auditor General of India for the year 1980-81 Union Government (Posts & Telegraphs) on Local Printing of Inland Letter Cards and construction of staff quarters at Annanagar respectively relating to the Ministry of Communications (P&T Board).

(2) Hundred and Thirty-fifth Report on Action Taken by Government on the recommendations of the Committee contained in their Eighty-second Report on Badarpur Thermal Power Project-Stage II relating to the Ministry of Energy (Department of Power).

COMMITTEE ON PUBLIC  
UNDERTAKINGS

Sixty-sixth Report

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the Sixty-sixth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fiftieth Report on Engineering Projects (India) Ltd.

12.12 Hrs.

COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND  
SCHEDULED TRIBES

Thirtieth Report

SHRI A.C. DAS (Jaipur) : I beg to present the Thirtieth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in their